## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2646
ANSWERED ON:10.12.2012
PRIVATE COMPANIES ENGAGED IN CONSTRUCTION WORKS
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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the State-wise details of private companies / developers entrusted with the maintenance and development works of National Highways (NHs) under Build, Operate and Transfer (BOT) mode;
- (b) whether the Government has received any complaints against these companies / developers during each of the last three years;
- (c) if so, the details thereof indicating the nature of these complaints along with the action taken thereon; and
- (d) the monitoring mechanism to assess the work performance of these companies?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The State-wise details of private companies / developers engaged for development and maintenance of National Highways (NHs) on Build, Operate and Transfer (BOT) mode are annexed.
- (b) & (c) Complaints are received against the developer for charging excess toll, misbehavior of toll operators and poor maintenance of the stretches etc. which are acted on case to case basis depending upon the nature of the complaint
- (d) Independent Engineer is appointed in order to monitor the construction/development and performance of national highways by developers. The progress of work is being monitored by Independent Consultant, Project Director, Regional Officer alongwith periodical review at Headquarters.